GOVERNMENT OF INDIA MINISTRY OF AGRICULTURE AND FARMERS WELFARE DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

RAJYA SABHA UNSTARRED QUESTION NO-970 TO BE ANSWERED ON 28/07/2023

FINANCIAL AID TO DROUGHT HIT FARMERS OF JHARKHAND

970. SMT. MAHUA MAJI:

Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

- (a) whether Government of Jharkhand submitted a memorandum of financial assistance to Central Government to help the affected farmers and whether Central Government sent an Inter Ministerial Central Team (IMCT) to visit the affected areas, in January 2023;
- (b) whether financial assistance has not reached the farmers of the State of Jharkhand in view of the fact that the State faced severe drought in Kharif season and 226 blocks in 22 districts were declared drought hit;
- (c) whether Government is planning to release the said financial assistance; and
- (d) if so, by which date and if not, the reasons therefor?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE

(SHRI NARENDRA SINGH TOMAR)

- (a): Yes, Sir.
- (b) to (d): The High Level Committee (HLC) in its meeting held on 18th June, 2023, considered the recommendations of the Sub-Committee of the National Executive Committee (SC-NEC) and noted that the Government of Jharkhand has sufficient funds in their State Disaster Response Fund (SDRF) account to meet the expenditure towards undertaking relief measure of immediate nature in conformity with norms, as the first charge of relief expenditure is always on SDRF. Therefore, no additional assistance was recommended from the National Disaster Response Fund.